

Court No. - 12

Case :- CRIMINAL MISC. BAIL APPLICATION No. - 13762
of 2021

Applicant :- Ashish Mishra @ Monu

Opposite Party :- State of U.P.

Counsel for Applicant :- Brij Mohan Sahai,Prabhu Ranjan
Tripathi,Salil Kumar Srivastava

Counsel for Opposite Party :- G.A.,Shanshank Singh

Hon'ble Rajeev Singh,J.

The Court convened through video conferencing.

It is informed that the affidavits have been exchanged between
the parties.

Mr. Salil Kumar Srivastava, learned counsel for the applicant
has informed that Mr. Gopal Chaturvedi, learned Senior
Advocate will argue in the matter and also requested for listing
of the case on 18.01.2022.

Mr. V.K. Shahi, Additional Advocate General has no objection.

List this case on 18.01.2022 at 02:15 p.m.

Order Date :- 11.1.2022

S. Shivhare